## Increase in interest rates

811. SHRI TARIQ ANWAR:

SHRI KAPTAN SINGH SOLANKI:

Will the Minister of FINANCE be pleased to state:

- (a) the number of times the Reserve Bank of India (RBI) has raised interest rates since last two years;
  - (b) whether the increase in rates have contained the price rise;
  - (c) if so, the details thereof; and
  - (d) if not, the reasons for increase in interest rates?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):
(a) As a part of the anti-inflationary measures taken by Reserve Bank of India (RBI), it has raised the Repo Rate 13 times during the last two years.

(b) to (d) Monetary Policy actions taken by RBI have helped contain inflation and anchor inflationary expectations, although both remain at an elevated level. In the absence of increase in Repo Rate by RBI, the inflation would have been much higher and credit growth would have expanded much faster, thereby fuelling inflation.

## Notices by private banks after settlement of loans

†812. SHRI RASHEED MASOOD: Will the Minister of FINANCE be pleased to state:

- (a) the reasons for sending notices by private banks to the persons taking loan even after adjustment and payment of entire loan;
  - (b) the action to be taken against these banks;
- (c) the number of complaint letters received by the Ministry from Members of Parliament and others in the matter; and
- (d) the names of the banks against whom action has been taken alongwith the details of action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):
(a) to (d) The Reserve Bank of India (RBI), being the banking regulator in India, has issued guidelines to the banks for redressal of grievances of the bank customers. As and when any such specific instance is brought to the notice of the Government, the matter is taken up with the concerned public sector bank or the RBI, as the case may be, for quick and appropriate redressal. RBI and the public sector banks are adequately sensitized to appropriately examine and respond such references at sufficiently higher level.

<sup>†</sup>Original notice of the question was received in Hindi.